

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 197/TT/2021

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 tariff period for 400 kV D/C JPL Tamnar-PGCIL, Raipur Transmission Line and 400/220/33 KV sub-stations which includes 04 Numbers 400 kV bays (02 Numbers line bays and 02 Numbers transformer bays), 02 Numbers 220 kV transformer bays and 02 Numbers 315 MVA 440/220 kV Transformers covered under Licensed Transmission Business along with determination of transmission tariff of the 2019-24 tariff period for 02 Numbers 400 kV line bays, 02 Numbers 400 kV tie bays and 2x50 MVA non-switchable at Raipur Sub-station of PGCIL
- Date of Hearing** : 26.7.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Jindal Power Limited
- Respondents** : MP Power Management Company Limited & 27 Others
- Parties Present** : Ms. Divya Chaturvedi, Advocate, JPL
Shri Saransh Shaw, Advocate, JPL
Ms. Anju Thomas, Advocate, JPL
Shri Ravi Sharma, Advocate, MPPMCL
Shri Souvik Khamrui, JPL
Shri Pranav Sood, JPL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

